

(xiii) Notification GSR No 1205, dated the 3rd October, 1961, publishing the Merchant Shipping (Apprentice ship to Sea Service) Amendment Rules, 1961

(xiv) Notification GSR No. 1347, dated the 27th October, 1961, publishing the Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1961

(xv) Notification GSR No 1348, dated the 28th October, 1961, publishing the Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1961

[Placed in Library See No LT-3259/61 for (xiii) to (xv)]

(xvi) Notification GSR No 1510, dated the 18th December, 1961, publishing the Merchant Shipping (Certificates of Competency) Rules, 1961 [Placed in Library See No. LT-3495/61]

(xvii) Notification GSR No 167 dated the 27th January, 1962, publishing the Shipping Development Fund Committee (General) Amendment Rules, 1962

(xviii) Notification GSR No. 209, dated the 9th February, 1962, publishing the Shipping Development Fund Committee (General) Second Amendment Rules, 1962

[Placed in Library See No LT-3496/61 for (xvii) to (xviii)]

(xix) Notification GSR No 293, dated the 26th February, 1962, publishing the Shipping Development Fund Committee (General) Third Amendment Rules, 1962 [Placed in Library See N LT-3588/61]

NOTIFICATIONS UNDER THE DELHI DEVELOPMENT ACT, 1957

DR D S RAJU Sir, I beg to lay on the Table, under sub-section 58 of the Delhi Development Act, 1957, a copy each of the following Notifications —

(i) Notification No F 6-12/60 LSG, dated the 27th December, 1960, publishing the Delhi Development Authority (Preparation of Budget) Rules, 1960, issued by the Ministry of Health [Placed in Library See No LT 2348/61]

(ii) Notification No F 1(50)/60-GA, dated the 31st May, 1961, publishing the Delhi Development (Management of Properties) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library See No LT-3101/61]

(iii) Notification GSR No 1111, dated the 29th August 1961, publishing the Delhi Development (Betterment Charge Arbitration) Rules, 1961, issued by the Ministry of Health [Placed in Library See No LT-3338/61]

(iv) Notification SO No 222f, dated the 7th September, 1961, publishing the Delhi Development Authority (Salaries, Allowances and Conditions of Service) Regulations, 1961, issued by the Delhi Development Authority [Placed in Library See No LT-3339/61]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

SHRI B N DATAR Sir I beg to lay on the Table—

(a) A copy each of the following Notifications of the Ministry of Home Affairs publishing certain amendments in S/he-